

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 7th April, 2016

Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT			
1.	Appeal No. 39/2012 (M.A No. 811/2013) (PH)	Save Mon Region Federation & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Divya Prakash Pandey, Adv. for R-1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Advs. for R – 2 & 4 Mr. Raj Panjwani, Sr. Adv. along with Mr. Sanjay Upadhyay & Mr. Saliq Shafique, Advs. for R – 3

Date : 7th April, 2016

Time : After the above Bench

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER**

FOR ADMISSION			
1.	Original Application No. 163/2016	Mrs. Sunita Mansukhani & Ors. Vs. Member Secretary, DPCC & Ors.	Mr. Ankit Roopanwal & Sudakshina Rathore, Advs. for Applicants
2.	Original Application No. 164/2016 (M.A. No. 321/2016 & M.A. No. 322/2016)	Charandas Vs. The Govt. of NCT of Delhi & Ors.	Mr. Rajesh Kumar & Mr. Pawan Reley, Advs. for Applicant
FOR HEARING			
3.	Original Application No.33/2013 (T _{HC}) (M.A.No. 614/2014)	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Anil Soni, AAG & Mr. Naginder Beniwal, Adv. for R-2 Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood & Raktim Gogoi Advs. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15
4.	Original Application No.30/2013 (T _{HC})	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Advs. for R-2

			<p>Mr. Anil Soni, AAG & Mr. Naginder Benial, Adv. for R-3 & 5 Mr. Anup Singh, Adv. for R-4 Mr. Satpal, for R-6 Mr. Raktim Gogoi and Mr. Atul Sood, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal and Mr. Rahul Verma, Adv. for PSIEC, for R-13</p>
5.	Original Application No.123/2015 (M.A.No.354/2015)	Jai Hind Vs. Central Pollution Control Board & Ors.	<p>Mr. Gaurav K. Bansal, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-2 & 5 Mr. Pradeep Misra, Adv. for R-3 & R-4 Mr. Bhupinder Kumar, LA for CPCB</p>
6.	Original Application No. 263/2015 (M.A. No. 1287/2015 & M.A. No. 320/2016)	Sanjay Kumar Vs. State of U.P. & Ors.	<p>Mr. Vikas Gaur & Mr. Dipesh Choudhary, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. Rajkumar, Adv. for R-4 Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh, Adv.</p>

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